

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 329 of 2013

Dated : 26th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**PTC (India) Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ravi Kishan
Mr. Rajiv Bhardwaj
Counsel for the Respondent(s) : Ms. Mandakini Ghosh
Ms. Swapna Seshadri for R-2
Ms. Ruth Elwin for-1

ORDER

At the request of the learned counsel for the Appellant, post the matter for hearing on **3rd July, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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